

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING:GWALIOR**

**Original Application No.202/00260/2019**

Gwalior, this Thursday, the 16<sup>th</sup> day of May, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Purushottam Shankar Mishra S/o Lt. Shri Amar Nath Mishra Age 59 years Occupation Goods Guard At Gwalior Railway Station, R/o Khedapati Mandir Opposite Cholishala Gwalior M.P.

**-Applicant**

(By Advocate-**Shri Vikas Samadhiya**)

**V e r s u s**

1. Divisional Railway Manager, North Central Railway, Division Jhansi U.P.

2. Add. Divisional Railway Manager, North Central Railway Division Jhansi U.P.

3. Senior Divisional Personal Officer, North Central Railway Division Jhansi U.P. **- Respondents**

(By Advocate-**Shri Raja Sharma**)

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

Learned counsel for the applicant prays for withdrawal of this Original Application.

2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
 kc

**(Navin Tandon)**  
**Administrative Member**